GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS AND SPORTS (DEPARTMENT OF SPORTS)

LOK SABHA UNSTARRED QUESTION NO.4715 TO BE ANSWERED ON 30.03.2017

Committee for Grievances Redressal

4715. KUNWAR HARIBANSH SINGH:

SHRI ASHOK SHANKARRAO CHAVAN:

SHRI BIDYUT BARAN MAHATO:

SHRI S.R. VIJAYAKUMAR:

SHRI GAJANAN KIRTIKAR:

SHRI SUDHEER GUPTA:

SHRI K. PARASURAMAN:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government has received complaints from women athletes/ sportspersons and women coaches regarding alleged gender discrimination and sexual harassment;
- (b) if so, the number of such complaints received during each of the last three years and the current year along with the action taken/being taken by the Government thereon;
- (c) whether the Government proposes to set up any committee to resolve such issues and if so, the details thereof along with the composition of the said committee;
- (d) the steps taken/being taken by the Government for creation of safe spaces for athletes/sportspersons and women coaches during the training and sporting events;
- (e) the other measures taken/being taken by the Government to prevent recurrence of such instances of alleged discrimination and harassment; and

(f) whether the Government proposes to appoint women coaches and increase the representation of women in sports across the country and if so, the details thereof?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI VIJAY GOEL)

(a) & (b): Yes, Madam. The details of complaints from women athletes / sportspersons and women coaches regarding alleged gender discrimination and sexual harassment are as under:-

2013-14 – 02 (under consideration for Penalty)

2014-15 – **01(penalty awarded)**

2015-16 - Nil

2016-17 - 01 (under Investigation)

- (c) For the redressal of such complaints the SAI has created Sexual Harassment Committees in each Regional Centre across the country and SAI Head Office also.
- (d) In addition to Sexual Harassment Committees the women athletes and lady coaches can also refer such cases to the Regional Heads and Director General, SAI in SAI Head Quarter.

In the hostels separate wings are created for the women athletes and lady hostel wardens and female coaches are being posted in girls hostels.

- (e) Guidelines for creation of safe spaces for athletes/sportspersons and women coaches during training and sports events have already been issued.
- (f) Yes, SAI post lady coaches preferably in the girls hostel and also give 20% representation to the female in the recruitment of coaches.
